

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- #3332
TO BE ANSWERED ON- 29/03/2023

BUDGET ALLOCATED FOR WELFARE OF TRIBALS

3332 # SMT. PHULO DEVI NETAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the budget allocated to the Ministry is what percentage of the total budget of India;
- (b) the details with respect to the last five years; and
- (c) whether suggestions are being taken from the Ministry for expenditure of the budget allocated for the welfare of tribals under Chapter 10B of the budget, the details thereof?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (c): Budget allocation of Ministry of Tribal Affairs and its allocation under Development Action Plan for Scheduled Tribes (DAPST) of the schemes/programmes of obligated central Ministries/Departments shown in Chapter 10B of the budget and allocation in percentage with respect to total budget allocation of Govt. of India from financial year 2017-18 to 2022-23 is given at **Annexure**.

Chapter 10B is a statement in 'Expenditure Profile' one of the 14 budget documents of Union Budget regarding allocation for welfare of STs. There are 42 obligated Ministries/Department in Chapter 10B of 'Expenditure Profile' for 2022-23 whose allocation for welfare of STs have been included.

Ministry of Finance issues necessary instructions to Ministry /Departments regarding allocation for welfare of STs in Budget Circular during September every year. The instructions are based on the guidelines issued by NITI Aayog on the subject from time to time. The Statement 10B regarding allocation for welfare of STs is prepared by Ministry of Finance on the basis of inputs/data provided by the Ministries/Departments.

An online monitoring system has been put in place by the Ministry of Tribal Affairs with web address: <https://stcmis.gov.in> for monitoring of allocation and utilisation of funds under Development Action Plan for Scheduled Tribes (DAPST) of the schemes/programmes of obligated central Ministries /Departments. Ministry of Tribal Affairs (MoTA) also convene meetings with central Ministries/Departments having DAPST funds from time to time to review allocation, expenditure of funds and progress for welfare and development of STs and guide them for better utilization of DAPST funds.

Annexure

(Rs. in crore)

Year	Budget Allocation		% of Ministry of Tribal Affairs budget allocation (w.r.to. budget allocation of Govt. of India)	Allocation under (DAPST)/Chapter 10B		% of allocation* to DAPST (w.r.to budget allocation of Govt. of India)
	Ministry of Tribal Affairs	Govt. of India		Ministry of Tribal Affairs	obligated central Ministries/ Departments	
2017-18	5329.32	2146734.78	0.25	5300.14	31919.51	1.49
2018-19	6000.00	2442213.30	0.25	5957.18	39134.73	1.60
2019-20	6894.96	2786349.45	0.25	6847.89	52884.82	1.90
2020-21	7411.00	3042230.09	0.24	7355.76	53652.86	1.76
2021-22	7524.87	3483235.63	0.22	7484.07	79941.62	2.30
2022-23	8451.92	3944908.67	0.21	8406.92	89265.12	2.26

*Budgetary grants of Ministry of Tribal Affairs and of those Ministries/Departments with obligated allocation under DAPST relate to scheme portion of expenses only, whereas total budgetary allocation of Government also includes expenses on salary, pensions, wages and other administrative expenses.
